# GOVERNMENT OF INDIA MINISTRY OF MINORITY AFFAIRS

# **RAJYA SABHA**

## **UNSTARRED QUESTION NO.2511**

ANSWERED ON 11.08.2025

#### MAIN OBJECTIVES AND COMPONENTS OF PM VIKAS SCHEME

## 2511. SHRI RYAGA KRISHNAIAH:

DR. KALPANA SAINI:

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) the main objectives of the PM VIKAS Scheme;
- (b) the key components included under the scheme;
- (c) manner in which the scheme is being implemented across the country;
- (d) whether there is any provision for reservation for women and persons with disabilities under the scheme; and
- (e) the number of candidates trained under the scheme so far details thereof district/State/UTs-wise?

#### **ANSWER**

#### THE MINISTER OF MINORITY AFFAIRS

(SHRI KIREN RIJIJU)

- (a) to (e): The Ministry of Minority Affairs is implementing Pradhan Mantri Virasat Ka Samvardhan (PM VIKAS), which is a Central Sector Scheme of the Ministry converging five erstwhile schemes viz. 'Seekho Aur Kamao', 'Nai Manzil', 'Nai Roshni', 'USTTAD' and 'Hamari Dharohar' schemes and focusing on socio-economic empowerment of six notified minority communities through the following:
- i. Skilling and Training (Non-traditional and traditional)
- ii. Women Leadership and Entrepreneurship
- iii. Education (through National Institute of Open Schooling)
- iv. Infrastructure Development (through Pradhan Mantri Jan Vikas Karyakram)

The scheme also provisions to facilitate credit linkages by connecting beneficiaries with loan programs offered by the National Minorities Development & Finance Corporation (NMDFC). Under the scheme, the Ministry has recently allocated projects to Delhi Sikh Gurudwara Management Committee, State Institute of Hotel Management (SIHM), Tripura and Indian Institute of Information Technology (IIIT), Kottayam, Kerala with a target to train approx. 40,000 candidates.

As per the PM VIKAS Scheme Guidelines, 33 percent of the total target is reserved for women beneficiaries in the Traditional Skilling and Non-traditional Skilling sub-components and 50% in the Education component. The women Leadership and Entrepreneurship Component is exclusively for women beneficiaries. Additionally, 3 percent of the total seats are reserved for Persons with Disability (PwDs) across all scheme components.

Under the PM VIKAS scheme, projects are allocated to different Project Implementation Agencies (PIA) and hence, state/ UT wise data is not maintained. The Stakeholders, Eligibility Criteria and Process w.r.t. allocation of projects to PIA are as per PM VIKAS scheme guidelines (<a href="https://pmvikas.minorityaffairs.gov.in/uploads/documents/Guidelines-PM-VIKAS.pdf">https://pmvikas.minorityaffairs.gov.in/uploads/documents/Guidelines-PM-VIKAS.pdf</a>). Besides, the implementation of the PM VIKAS scheme has been rolled out recently wherein project implementation, including training of beneficiaries, has only commenced recently.

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